

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 284 of 2015 & IA Nos. 68 of 2016
Appeal No. 288 of 2015 & IA No. 69 of 2016**

Dated: 23rd February, 2017

Appeal No. 284 of 2015 & IA Nos. 68 of 2016

In the matter of:

Indraprastha Power Generation Co. Ltd.	...	Appellant(s)
Vs.		
Delhi Electricity Regulatory Commission & Ors.	...	Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

Appeal No. 288 of 2015 & IA No. 69 of 2016

In the matter of:

Pragati Power Corporation Ltd.	...	Appellant(s)
Vs.		
Delhi Electricity Regulatory Commission & Ors.	...	Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **26.04.2017.**

For Court Master